

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

C I V I L A P P E A L N O (s) . 2 6 8 1 O F 2 0 0 6

M/S MAH YCO MON S A N T O B I O T E C H- I N D I A L T D. Appellant (s)
V E R S U S

T H E S T A T E O F A . P & O R S Respondent(s)
(With appln(s) for modification and intervention)

W I T H W . P (C) N O . 3 0 6 o f 2 0 0 6
(With appln.(s) for ex-parte stay and implead ment as party respondent)
W . P (C) N O . 3 3 9 o f 2 0 0 6
(With appln.(s) for ex-parte stay and implead ment as party respondent and with
office report)
W . P (C) N O . 3 5 1 o f 2 0 0 6
(With appln.(s) for ex-parte stay and implead ment as party respondent and with
office report)

Date: 0 1 / 0 4 / 2 0 0 8 This Appeal was called on for hearing today.

C O R A M : H O N ' B L E M R . J U S T I C E T A R U N C H A T T E R J E E
H O N ' B L E M R . J U S T I C E H A R J I T S I N G H B E D I

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For Respondent(s) Mr. R. Venk atr a m a n i, Sr. Adv.
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Mr. A.V. Ranga m, Adv.
Mr. D.N. Goburdhan, Adv.
Mrs. R e v a t h y Raghavan, Adv.
Mr. Abhishek Chaudhary, Adv.
Mr. Anil Ku m a r Tandale, Adv.
Mr. R.N. Keshwa ni, Adv.
Mr. S. P r a b u R a m a s u b r a m a n i a n , Adv.
Mrs. Asha G.Nair, Adv.
Ms. Abha R. Shar m a , Adv.

UPON hearing counsel the Court made the following

O R D E R

List after 2 1 st

April, 2 0 0 8 .

(A.D. Shar m a) (Phoolan Wati Arora)
Court Master Court Master